

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 68

Dated: 16-04-2019

In continuation of the earlier practice, it is ordered that the Headquarter of Shri Justice Rajesh Bindal (First Puisne Judge), shall be at Srinagar w.e.f 6th of May, 2019, in connection with Annual Durbar Move, Summer Session, 2019, subject, however to the rider that during this period roster can be provided to him in the Jammu Wing of the High Court also.

Sd/

(Gita Mittal)
Chief Justice

Jammu.

Dated: 16.04.2019

No:

Copy to the:-

1503-97/95 Dated: 22-04-2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
..... for information.
5. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/
Srinagar.
6. Joint Registrar (Judicial /Protocol), High Court of J&K, Jammu/
Srinagar.
7. Chief Accounts Officer, High Court of J&K, Jammu
.....for information and necessary action.
8. CPC e-Courts, High Court of J&K for uploading on High Court website
for information of the concerned.
9. Order file.

(Sanjay Dhar)
Registrar General

22/04/19